

**IN THE HIGH COURT OF ORISSA AT CUTTACK**  
**W.P.(C) No.18607 of 2021**

*Sanjiv Joshi* ..... *Petitioner*  
Mr. Sukumar Patjoshi, Senior Advocate  
-versus-  
*State of Odisha and Others* ..... *Opposite Parties*  
Mr. Ashok Parija, Advocate General  
Mr. P.K. Muduli, Addl. Government Advocate

**CORAM:**  
**THE CHIEF JUSTICE**  
**JUSTICE B.P. ROUTRAY**

**Order No.**

**ORDER**  
**01.11.2021**

10. 1. The comprehensive report of the Secretaries, District Legal Services Authority (DLSA), Kalahandi and Nawarangapur have been received.
2. While copy of the report of the DLSA, Kalahandi is available with Mr. Patajoshi; the copy of the DLSA, Nawarangpur is not. That may be served on him forthwith.
3. Copies of both reports are available with Mr. Muduli, Additional Government Advocate, who seeks some time to respond.
4. List on 25<sup>th</sup> November, 2021.

**(Dr. S. Muralidhar)**  
**Chief Justice**

**(B.P. Routray)**  
**Judge**